

Loans Sanctioned by I. F. C. I. I. D. B. I. and I. C. I. C. I. to Coal Mines in Bengal and Bihar

4268. SHRI SAKTI KUMAR SARKAR: Will the Minister of FINANCE be pleased to state :

(a) the number of term loans sanctioned for coal mines in Bengal and Bihar, since 1969 by Industrial Financial Corporation, Industrial Development Bank of India and Industrial Credit and Investment Corporation of India and nationalised banks ;

(b) the quantum of loan sanctioned and the names of the parties to whom loans were

sanctioned ; and

(c) the amount of loan not disbursed so far and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). Since 1969, the Industrial Development Bank of India has not sanctioned any loan to any coal mine in West Bengal and Bihar. The required information in respect of Industrial Finance Corporation of India and the Industrial Credit and Investment Corporation of India is as follows :—

(Rs. in lakhs)

S. No.	Name of industrial concern with State where located.	Amount of loan sanctioned since 1969	Amount disbursed	Amount yet to be disbursed with reasons for nondisbursal.
1	2	3	4	5

INDUSTRIAL FINANCE CORPORATION OF INDIA

1.	Khas Kajora Coal Co. Ltd. (West Bengal)	12.00 (addl. loan)	10.00	2.00. The Company has made some changes and modifications in its scheme. The balance amount, will be disbursed after these have been finalised and approved by the Corporation.
2.	Parasca Collieries Ltd. (West Bengal)	20.00 (addl. loan)	20.00	NIL

INDUSTRIAL CREDIT AND INVESTMENT CORPORATION OF INDIA

3.	Searsolc Mining Industries Private Ltd. (West Bengal)	10.00	10.00	NIL
4.	West Bokaro Ltd., (Bihar)	7.40	..	7.40. No disbursement has been made so far pending legal formalities.

As regards nationalised banks, in accordance with the practice and usage customary among and also in conformity with the provisions of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, full information relating to individual constituents of each of the banks cannot be divulged. As per information available so far since 1969, one coal company located in West Bengal was sanctioned a term loan of Rs. 35 lakhs by a nationalised bank. Information about the disbursement of this loan and term loans, if any, given by other nationalised banks is being collected and will be laid on the Table of the House to the extent possible.